

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA
UNSTARRED QUESTION No. 372
TO BE ANSWERED ON 21.07.2026**

WDC-PMKSY

†372. Shri Gyaneshwar Patil:
Smt. Delkar Kalaben Mohanbhai:
Shri Nilesh Dnyandev Lanke:
Dr. Shivaji Bandappa Kalge:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether various projects have been sanctioned for the States of Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli under the Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY);
- (b) if so, the details thereof, district-wise;
- (c) the details of complete and incomplete projects in Maharashtra, Madhya Pradesh and Dadra and Nagar Haveli; and
- (d) whether there is any time and cost overrun in the projects, if so, the details therefor?

ANSWER
MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): The Department of Land Resources, under Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana 2.0 (WDC-PMKSY 2.0) has sanctioned 140 projects covering 30 Districts in Maharashtra and 91 projects covering 36 Districts in Madhya Pradesh. WDC-PMKSY2.0 is not implemented in Union Territory of Dadra and Nagar Haveli. As per information received from State Level Nodal Agency (SLNA) implementing WDC-PMKSY 2.0 in Maharashtra and Madhya Pradesh, District-wise details of WDC-PMKSY 2.0 projects sanctioned, ongoing and completed is given at **Annexure I & Annexure II** respectively.

(d) The sanctioned project period of WDC-PMKSY 2.0 was upto 31.03.2026. The ongoing WDC-PMKSY 2.0 programme was sanctioned by the Government in December 2021 instead of April 2021 due to various administrative reasons. As a result, DoLR could sanction the projects in States /UTs during January-February 2022 and the on ground implementation started from April 2022 onwards. Accordingly, all ongoing WDC-PMKSY2.0 projects are in advance stage of implementation. However, there is no cost overrun in projects. For effective completion and achieving desirable outcomes, the project period of WDC-PMKSY 2.0 projects has been extended by six months i.e. from 01.04.2026 to 30.09.2026.

Annexure I

Annexure referred to Part (a) to (c) of the Lok Sabha Unstarred Question No. 372 for answer on 21.07.2026

District-wise details of WDC-PMKSY 2.0 projects sanctioned, ongoing and completed in Maharashtra

Sr. No.	District	No. of Projects sanctioned	No. of projects ongoing	No. of projects completed
1	AHILYANAGAR (erstwhile AHMEDNAGAR)	7	7	
2	AKOLA	6	6	
3	AMRAVATI	3	1	2
4	CHH. SAMBHAJINAGAR (erstwhile AURANGABAD)	7	7	
5	BEED	3	2	1
6	BHANDARA	2	2	
7	BULDHANA	6	5	1
8	CHANDRAPUR	8	7	1
9	GADCHIROLI	4	3	1
10	GONDIA	5	2	3
11	HINGOLI	3	2	1
12	JALGAON	3	3	
13	JALNA	2	2	
14	LATUR	2	2	
15	NANDED	4	3	1
16	NANDURBAR	4	1	3
17	NASHIK	3	3	
18	DHARASHIV (erstwhile OSMANABAD)	6	6	
19	PALGHAR	8	7	1
20	PARBHANI	3	1	2
21	PUNE	1	0	1
22	RAIGAD	10	7	3
23	RATNAGIRI	9	9	
24	SANGLI	4	4	
25	SINDHUDURG	9	3	6
26	SOLAPUR	4	4	
27	THANE	1	1	
28	WARDHA	4	4	
29	WASHIM	7	7	
30	YAVATMAL	2	2	
	Total	140	113	27

**Annexure referred to Part (a) to (c) of the Lok Sabha Unstarred Question No.
372 for answer on 21.07.2026**

**District-wise details of WDC-PMKSY 2.0 projects sanctioned, ongoing and completed
in Madhya Pradesh**

Sr. No.	District	No. of Projects sanctioned	No. of projects ongoing	No. of projects completed
1	ALIRAJPUR	5	5	
2	ANUPPUR	3	3	
3	ASHOKNAGAR	2	2	
4	BARWANI	5	3	2
5	CHHATARPUR	2	2	
6	CHHINDWARA	4	4	
7	DAMOH	2	2	
8	DEWAS	2	2	
9	DHAR	2	2	
10	DINDORI	4	4	
11	GUNA	3	3	
12	GWALIOR	2	2	
13	HOSHANGABAD	2	2	
14	INDORE	1	1	
15	JABALPUR	2	2	
16	JHABUA	2	2	
17	KATNI	2	2	
18	KHARGONE	2	1	1
19	KHANDWA	2	2	
20	MANDLA	5	5	
21	MANDSAUR	2	2	
22	MORENA	2	2	
23	NARSINGHPUR	3	3	
24	NEEMUCH	3	3	
25	RAJGARH	2	2	
26	RATLAM	3	3	
27	REWA	2	2	
28	SAGAR	4	4	
29	SEHORE	1	1	
30	SHAJAPUR	2	2	
31	SHEOPUR	2	2	
32	SHIVPURI	2	2	
33	SIDHI	3	3	
34	TIKAMGARH	2	2	
35	UMARIA	2	0	2
36	VIDISHA	2	2	
	Total	91	86	5
